

Annexure-7

**Name of the corporate debtor: RSI Private Limited
Date of commencement of CIRP: 24th April, 2024**


List of creditors as on:27th October, 2024

List of operational creditors(Government dues)

(Amount in Rs)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if Any |
|---------|---|--------------------|--------------------|---------------------------|----------------|---------------------------|--|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by Security Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1. | Assistant Commissioner, Customs House, Okha, Dist- Devbhoomi Dwaraka-361350, Gujarat | Central Government | NA | 03/05/24 | 59,68,31,990 | 59,13,31,990 | Misuse of DEEC Scheme on imported HDPE/PP and violating of condition of Notification 204/92 dated 19.05.1992 | NIL | NIL | No | 63.58% | NIL | NIL | 55,00,000 | NIL | Part claim rejected as the same is not liability of the Corporate Debtor. |
| 2. | The Assistant Commissioner, Customs Division, Porbandar, Opp Civil Airport, Behind N.K.Mehta Hospital, Porbandar – 360577, Gujarat | Central Government | NA | 03/05/24 | 34,18,90,144 | 33,85,90,144 | Misuse of DEEC Scheme on import HDPE / PP at the Port of Porbandar and violating of condition no (vii) of Notification 204/92 dated 19.05.1992 | NIL | NIL | No | 36.41% | NIL | NIL | 33,00,000 | NIL | Part claim rejected as the same is not liability of the Corporate Debtor. |

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|----|--|--------------------|------|----------|--------|--------|---|-----|-----|----|-------|-----|-----|-------|-----|---|
| 3. | Asst. Provident Fund Commissioner (Legal), EPFO Regional Office, 24 Bellillious Road, Howrah West Bengal | Central Government | N.A. | 20/09/24 | 68,657 | 64,245 | Unassessed and non paymentof Dues related to Provident Fund and allied contributions. | NIL | NIL | No | 0.01% | NIL | NIL | 4,412 | NIL | Part claim Rejected as this pertains to CIRP period which would be taken care separately. |
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